GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.289 ANSWERED ON 08.12.2022

ENERGY STORAGE TECHNOLOGY

289. SHRI S. JAGATHRAKSHAKAN: SHRI KHAGEN MURMU:

Will the Minister of POWER be pleased to state:

- (a) whether the Government agrees with the view that market mechanisms and innovative economic models to be developed that let energy storage technologies be evaluated on the basis of merit;
- (b) if so, the details thereof along with the initiatives taken/proposed to be taken by the Government in this regard;
- (c) if not, the reasons therefor; and
- (d) the initiatives taken/proposed to be taken to bring about growth in solar energy storage techniques and if not, the reasons therefor?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY (SHRI R.K. SINGH)

- (a): The Government agrees that in the initial phase of adoption of energy storage technologies, market mechanisms and innovative economic models will be required for development and deployment of energy storage technologies which would be most beneficial to the country in the long-term.
- (b) to (d): The following initiatives have been taken to promote growth of energy storage technologies:
 - i. Legal status for Energy Storage Systems (ESS) has been issued by Ministry of Power (MoP) on 29th January 2022 wherein ESS has been designated as a Power System element which can be utilized as a Generator, Transmission or Distribution element.
- ii. Energy Storage Obligation trajectory till 2029-30 has been notified by Ministry of Power vide Order dated 22nd July 2022.

- iii. Waiver of ISTS Charges on Hydro Pumped Storage Projects (PSP) and BESS Projects, commissioned up to 30.06.2025, has been provided vide order dated 23rd November 2021. The waiver shall be applicable for a period of 25 years for Hydro PSP and for a period of 12 years for BESS, or for a period subsequently notified for future projects by the Central Government from the date of commissioning of the power plant.
- iv. Revised Scheme for Flexibility in Generation and Scheduling of Thermal/ Hydro Power Stations through bundling with Renewable Energy and Storage Power has been notified vide order dated 12th April 2022.
- v. Bidding Guidelines for Battery Energy Storage Systems (BESS) have been notified by MoP vide Resolution dated 10th March 2022.
- vi. Solar Energy Corporation of India (SECI), a PSU under the Ministry of New and Renewable Energy has recently concluded the bidding process for setting up of Pilot Projects of 500 MW/1000 MWh Standalone BESS under Tariff-Based Global Competitive Bidding (ESS-I) at Fatehgarh III Substation of Powergrid.
